

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2780
ANSWERED ON:13.03.2015
SUB STANDARD DRUGS
Kaswan Shri Rahul

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any complaint with regard to the supply of sub-standard drugs to the rural health centres in the country;
- (b) if so, the details thereof during each of the last three years and the current year along with action taken of such complaints, State/UT-wise;
- (c) whether the Supreme Court has expressed its concern about the functioning of such rural health care centres; and
- (d) if so, the details thereof and the remedial steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): Health is a State subject and information relating to supply of drugs is not maintained at national level. Further, no specific complaint with regard to supply of sub-standard drugs to the rural health centres in the country has been made from the State Governments. However, four cases of spurious drugs in Jammu and Kashmir, twenty eight cases in Karnataka, two cases in Tamil Nadu and one case in Uttar Pradesh in Government Hospitals have been detected and prosecution has been launched in the respective Courts.

(c) & (d): No such information has been brought to the notice of the Government in the recent past.